

44. Synthetic Aperture Radar for UAV	Communication System for Indian Air Force
45. Terrain Assessment System for Trans-border Deserts in Western Sector	48. Vehicle Mounted High Power Laser Directed Energy System Against RPVs/UAVs/DRONES
46. Thermo-Baric Ammunition for 120 mm Arjun Tank	49. Water Mist System Validation for Fire Protection in Naval Ships.
47. Upgraded Troposcatter	

Budgetary allocation and spending on defence modernisation

162. SHRI BHUBANESWAR KALITA: Will the Minister of DEFENCE be pleased to state:

(a) the details of budgetary allocation of the Ministry during the current financial year together with the actual spending so far;

(b) whether it is a fact that the Ministry has sought additional funds for defence modernisation during the current financial year;

(c) if so, the details of modernisation programmes; and

(d) whether the demand for additional funds have been met by the Ministry of Finance?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) An amount of ₹ 2,59,261.90 crores was allocated for Defence Forces under Defence Services Estimates (DSE), 2017-18. An amount of ₹2,16,685.59 Crores has been spent upto 31.12.2017.

(b) and (d) At Revised Estimate stage, an additional amount of ₹ 39690.18 crores was sought, however, no additional funds were allocated under Revised Estimate 2017-18.

(c) These funds under modernisation are utilized for induction of new equipment and technological upgradation of capabilities identified through a comprehensive planning process, to keep the Armed Forces in a state of readiness to meet various security challenges. An amount of ₹ 69,405.75 crores was allocated for Modernisation

(Capital Acquisition) under DSE in Budget Estimate 2017-18. Till 31.12.2017 the expenditure under modernisation is ₹ 61,002.97 crores.

Project of building nuclear powered submarines

163. SHRI BHUBANESWAR KALITA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Indian Navy has launched an ambitious project to build six Nuclear-Powered attack submarines;

(b) if so, the details thereof; and

(c) what are the other weapons that have been procured / proposed to be procured to strengthen the country's Naval Power?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The information cannot be divulged on the floor of the House in the interest of National Security.

(c) The modernization of Indian Navy is an ongoing process. The Government regularly reviews the security scenario and accordingly decides to induct appropriate weapons and equipment on the basis of operational requirements, which include different types of Missiles and Torpedoes, Anti-Submarine rockets, chaff rockets and mines etc.

New weapons procurement policy

164. SHRI P. BHATTACHARYA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is willing to implement the new weapons procurement policy;

(b) if so, the details thereof;

(c) the details of the policies framed by Government to have latest technologies for development of weapons in the country; and

(d) if so, the achievement made so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) Sir, the new Defence Procurement Procedure (DPP) - 2016 has been implemented by the Government with effect from 01.04.2016. DPP-2016, *inter alia*, focuses on institutionalizing, streamlining, and